

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230
CP/2(AHM)2021

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Ajay Kumar Garg & Ors
V/s

.....Applicant

Krishna Organisers and Builders Pvt Ltd & Ors

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhruvit Shah, Adv. a/w Mr. Kiran Shah, FCA
For the Respondent : Ms. Aishwarya Reddy, Adv. & Mr. Nisarg Bhardwaj -R-1

ORDER

Ld. Counsel for the respondent submitted that they have made all compliance. Ld. Counsel for the applicant submitted that respondent has not fully complied. Ld. Counsel for the applicant should file affidavit stating what compliance it remains to be complied.

List for further consideration on 29.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)